

Name of the Corporate Debtor: M/s Singhal Strips Limited; Date of Commencement of CIRP: 30.10.2023; List of Creditors as on: 26.06.2024

Annexure-9

Summary of List of Other Creditors, if any, (Other than Financial Creditors and Operational Creditors) w.r.t. Form F

Sr. No.	Name of Creditor	Nature of Claim	Amount of Claim received				Amount of Claim admitted		Whether related party?	% Share in Total Amount of Claims Admitted	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of Security Interest, if any	Details of any retention of title arrangement in respect of goods or properties, if any	Details of guarantee, if any, held in relation to claim	Amount of any mutual debts etc. - may be set off against the claim, if any (Rs.)	Details of any mutual debts etc. - may be set off against the claim, if any	Amount of claim inadmissible	Reason for Claim not admitted	Remarks, if any
			Date of Submission	Amount as per Form	Currency	Amount Converted in Rupees (Rs.)	Date of admission/ updation	Amount of claim admitted (Rs.)												
1	Global Houseware Ltd-In Liquidation	Unsecured	10-Jan-24	14,29,76,167	INR	14,29,76,167	03-Jun-24	4,40,73,500	NA	0	0	0	NA	NA	NA	0	0	9,89,02,667	On the basis of the documents submitted by claimant and verification of bank statement of corporate debtor, Rs 4,40,73,500 only was found admissible	
Total				14,29,76,167		14,29,76,167		4,40,73,500		0	0	0	0	0	0	0	0	9,89,02,667		

